

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

749/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2018**

NAME OF THE COMPANY: M/s. Shri Krishan Travels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Rashmi Chopra, Advocate for the Petitioner
Ms. Kusum Yadav, Company Prosecutor, ROC
Mr. Deepak Anand, Advocate for Income Tax

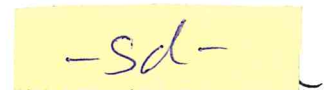
ORDER

Reply has been filed by the ROC. Ld. Counsel for the Appellant wishes to file some additional documents. Let the same be filed.

To come up on 13th September, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)